(i) issuing industrial approvals liberally, without any upper limit on capacities so that economically viable level of production could be achieved and competition encouraged;

(ii) reducing Government levies like costoms duty on imported raw materials/components, reduction in excise duty, etc.;

(iii) Department of Electronics has set up a high power TV Coordination Committee under the Chnirmanship of Secretary. Electronics with representations from Indian TV Manufacturers Association, and Electronics Components Industries Association to review and monitor the progress of manufacture of TV sets. The question of maximum price to be charged for a CTV set has been discussed in the various meetings of the above Commit-. tee, In the meeting of this Committee held on 16-8-1984, ITMA committed that from 15th October, 1984 cost of the CTV to the customer with all taxes and one year gaurantee in Delhi will not be more than Rs, 7500/- with electronic tuner and Rs. 7000/, with turret faner;

Further, in the meeting of this Committee held on 21-12-1984, ITMA was requested to advise all their members to provide the list of their CTV dealers all over India and their all-inclusive customer price inclusive of 1 year warranty, of various models of CTV sets. ITMA agreed to do so. These lists would be made public.

(iv) Electronics Trade & Technology Development Corporation ET&T, a public sector undertaking under the Department of Electronics, under their "Material Technology Brand Name" (MTB) programme will provide help to industrial units to produce quality products at reasonable cost by supplying material procured by them in bulk along with necessary technology.

(b) The cost of the Colour TV to the customer with all taxes and one year saurantee in Dethi for some of the popular Brand sets is given below:

Turret Tuner		. R5.
Upiron	Model MV= 568	6924.60
Texta	Model CP-2042	£992.50
Ceown	The second se	6931,00
Electronis	Tuner	
EGH.	Model T-2040	7404-75
Upirus.	Model M ⁴ -602	7562.50m
Kehron		7480.00
Crown		0000.00
Weston	Model CEMY	7507.50
Beltek		8300.00
Dynora	5 o 6 6 5 1	9000,00
Texta	Model CP vor E	\$772,50

to Questions

Some of the popular brand manufacturers have brought down the cost of the price agreed by ITMA. In view of the steps taken by Government mentioned in (a) and (c), it is expected that other manufacturers will bring down their prices.

Sports Authority of India

543. SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT:

Will the PRIME MINISTER be pleased to state;

(a) what is the role eavisaged for the Sports Authority of India; and

(b) whether Government have received complaints from various sports federations to the effect that the Authority is organising events without consulting the respective federations?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHAN-DRA SINGH): (a) The role envisaged for the Sports Authority of India is mainly:

> (i) Maintenance/Utilisation of Stadia under he control,

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- (iii) Spotting and nurturing of talent at young age.
- (hr) Promotion of the concept of 'sports for all
- (T) To provide facilities for holding tournaments on behalf of the Natiorial Sports Federations or even to hold such tournaments if directed by the Government.
- (vi) Raising standards of sports in the country in conformity with the National 6ports Policy.
- (vii) To advise the Government of India State Governments [Union Territory Administration on matter relating to promotion of

sports and games, (b)

No, Sir.

No Man's Land along the Indo-Pak Border

544. SHRI SURESH KALAMADI; SHRI DHARAM CHANDER PRASHANT:

Will the Minister of HOME AFFAIRS be peased to state;

(a) whether there is any proposal under Governments consideration to demarcate 'Noman's land' along the . Indo-Pakistan border;

(b) if so, the width of such strip and the length of the border which are likely to form the proposed 'No -man's land'; and

(c) the districts which are likely to be affected as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) No such proposal is under Government's consideration at present.

(b) and (c) Do not arise.

Outlay for the Private Sector in Sereatk Five Year Plan

to Questions

545. SHRI KRISHNA KUMAR BIRLA. Will the PRIME MINISTER be pleased to state:

(a) what is the total outlay provided for the private sector in the Seventh Five Year Plan;

(b) what are the means of financrag the same; and

(c) what steps Government propose to take to meet the deficit, if any?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHR K. R. NARAYANAN): (a) The Seventh Five Year Plan is in the process of finalisa-tion.

(b) The private sector fluids its investment outlays from retained surpluses, loans from commericial banks orz from term-lending institutions in India or abroad, and from capital raiised from the market.

(c) In view of (b) above, the question does not arise.

Annual survey of industries

546. SHRI M. S. GURUPADA-SWAMY:

DR. SHANTI G. PATEL;

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the annual survey of industries done by Government have proved to be useful in stimulating and accelerating industrial growth;

(b) the latest period for which the annual survey is available; and

(c) the steps taken to ensure availability of latest half yearly survey in a particular year?

THE MINISTER OF STATE IN THE MINISTRY OF PLAINNING (SHRI K. R. NARAYANAN), (a) Yes, Sir.